Insurance Regulatory and Development Authority 3rd Floor, Parishrama Bhavan, Basheer Bagh, Hyderabad - 500 004

Tel: +91-040-66820964, 66789768. Fax: 66823334. Applications are invited for the following posts in the Insurance Regulatory

SI. No.	Post and Scale of Pay	No.of Posts	Max. Age Limit	Essential Qualification*	Experience
1.	Assistant Directors Payscale: 13700-700(9)- 20000-EB-700(2)-21400 -750(4)-24400 (16Y)	4	35 yrs	Graduate or post-graduate with pass in 5 or more subjects of the Actuarial Society of India	Three years experience in Insurance industry in actuarial field;
2.	Deputy Directors Payscale: Rs. 24875-	4	45 yrs	Graduate or post	seven years

Associateship of qualification

of India:

Actuarial Society experience in

insurance ndustry in actuarial field

*Computer literacy is must for all the posts.

 Age is relaxable by 5 years in the case of SC candidates and by 3 years for OBC candidates. The candidates would have completed the required age limit as on April 1, 2007 2) Out of 4 posts of Assistant Director, 1 post is reserved for OBC and 3 for General Category

3) Out of 4 posts of Deputy Director, 1 post is reserved for OBC and 3 for General Category

Other conditions/instructions:

800(5)-28875-900(5)

-34275(11Y)

 Typed copy of the bio-data in the format, duly signed, to be sent with two passport size photographs (one to be pasted on the application), attested copies of certificates, testimonials and a demand draft from the Nationalized bank for Rs. 500/- (nonrefundable) in the name of the Authority (in favour of "Insurance Regulatory and Development Authority") payable at Hyderabad should reach the Authority by 31st May, 2007 to the above address. Candidates belonging to SC/ST/OBC categories

are exempt from the fee. 2. The approximate gross salary in the minimum of Pay scale of Deputy Director will

be Rs. 35990/- and for Assistant Director, it would be Rs. 19846/- (inclusive of Basic pay, DA, HRA (8.5% of Basic pay), and CCA & FA). 3. The pay scales carry inter alia usual allowances like DA/HRA/CCA, Attractive

Actuarial Qualification Allowances and other perquisites. The selected candidates will be eligible for PF, gratuity, GSLIS, Leased accommodation, conveyance allowance, Medical facilities, Housing Loan and other facilities as per IRDA's existing rules, regulations and also reimbursement of examination fees, subscription etc. Actuarial Society of India. The actuarial qualification allowance is Rs. 65,000/- pm for FASIs and Rs. 20,000/- pm. for those who have passed CT, CA series and one subject of ST (total 12 subjects). For others, paper wise allowances are available. 4. Persons serving in State/Central Governments and Public Sector Undertakings should apply through proper channel. However, they can forward an advance copy

to the Authority. 5. The selected candidates will be posted in the office of the Authority located in Hyderabad and at such other places where the Authority may establish its offices in future

6. Screening committee constituted by the Authority will be examining the applications and candidates qualifying the criteria will be considered to be called for the interview Mere eligibility does not confer any right on the applicant to be called for the test/ interview/selection. Reimbursement of traveling expenses will be admissible only to unemployed outstation candidates belonging to SC/ST/OBC candidates subject to

second class train fare / ordinary bus fare 7. Incomplete applications are liable to be rejected.

8. The Authority has the right to reject all or any application without assigning any reason therefor

9. In respect of Deputy Director and Assistant Director, the Authority can also consider appointment on deputation/contract basis.

10. The Authority, in exceptional cases, can consider appointment in the next higher grade

11. Chairman of the Authority, can consider relaxation in any or all of the clauses in particular with regard to post qualification experience in case of deserving candidates.

12. If at any stage, if is found that the information furnished in the application is false / incorrect or if according to the Authority, the candidate does not satisfy the eligibility criteria, his/her candidature/appointment is liable to be cancelled/terminated at any stage

The application should be accompanied by the following undertaking:

"I hereby declare that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand that if at any stage, it is found that any information given in this application is false / incorrect or that do not satisfy the eligibility criteria, my candidature / appointment is liable to be cancelled. terminated. I have read and understood the stipulations given in the advertisement and hereby undertake to abide by them.

14. Applications complete in all respects must be sent in a closed envelope necessarily superscribed "APPLICATION FOR THE POST OF

for more than one post must send separate applications for each post.

Format of application to be sent by the candidates.

Post applied for

1. Name

. Age as on 01.04.2007:

3. Father's / Husband's Name:

4. Address to which communication to be sent with Telephone No. and email ID, if any

Whether belonging to General/SC/ST/OBC category:
 Education qualification with marks obtained:

7. Other Qualifications:

8. Experience:

9. Any other Information relevant to the candidature:

Signature of the Candidate Note: Proof of age, category if belonging to SC/ST/OBC, qualification, marks list etc. should be furnished along with the application duly attested by a gazetted officer.

Details can also be had on our website: www.irdaindia.org